

F.No. 01(03)/Roster/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.04.2024

**ORDER NO. 57 of 2024**

Hon'ble President is pleased to partially modify the roster order no. 53 of 2024 for **CESTAT, New Delhi** from **06.05.2024** to **10.05.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 06.05.2024 to 10.05.2024	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/Member, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar